

were introduced from 1st April, 1972. The gross revenue earned at Delhi station from 1st to 30th April 1972 was Rs 29,857 00]

†[HYGROGRAPHICAL SURVEY OF INDIAN COASTS

*234 SHRI M RUTHNASWAMY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any hygrographical survey has been made of the Indian Coasts, and

(b) if so, whether such a survey has been published and is available to the general public ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a) Humidity of the atmosphere is recorded daily by hygrometers and hygrographs at meteorological observatories along the Indian coast.

(b) The data are regularly published in the Indian Daily Weather Reports and the Regional Daily Weather Reports issued by the India Meteorological Department. The reports are available to the public at a nominal subscription.

PRIVATE HOUSES HIRED FOR DEFENCE PERSONNEL

519 SHRIMATI SHYAMKUMARI DEVI : Will the Minister of DEFENCE be pleased to state :

(a) the number of private houses hired by the Military Estate Officers, Delhi Cantt during the month of February, 1972,

(b) the number of cases in respect of which all formalities have since been completed and the rents paid to the respective house owners and also the number of cases in which no action has since been taken by the M E O , and

(c) the reasons for the delay, if any on the part of the M E.O ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) 19.

(b) Formalities have been completed in all cases. Except for one instance where the bill has not been received by the M E O , rentals have also been paid in all the cases

(c) Does not arise.

AUTHORISED AUCTIONEERS FOR DISPOSAL OF SURPLUS AND SALVAGE STORES

520. SHRIMATI SHYAMKUMARI DEVI Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact the auctioneers appointed by his Ministry for disposal of surplus and salvage stores are appointed from the approved panel of DGS&D,

(b) the names of the auctioneers who are at present working for his Ministry region-wise and the dates of their appointment,

(c) whether any or all of them are still on the approved list of the DGS&D and if not, the reasons for keeping such auctioneers who have been removed from the approved list of the DGS&D for one reasons or the other, and

(d) whether the rates of commission allowed to the auctioneers by the Defence Ministry is identical to those of the DGS & D and if not, the quantum of additional commission allowed and the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) Yes, Sir

(b) A statement is attached.

(c) Out of the 16 auctioneers on the Defence panel, 8 auctioneers are at present on the DGS&D's panel. The reason why the Defence panel of auctioneers is different from the DGS & D's panel is that the DGS & D's panel is reviewed and revised every two years after calling for tenders, while continuance of the auctioneers on the Defence panel depends on their performance

(d) The rates of Commission paid to auctioneers on the Defence and the

DGS & D's panels are indicated in the statement attached. The rates of commission paid to Defence auctioneers are slightly higher as the volume and value of stores disposed by them are much less as compared to the stores disposed of by the DGS & D's auctioneers.

STATEMENT

List of Auctioneers on the Approved Panel of the Ministry of Defence

Region	Name	Date of Appointment
CALCUTTA	1. Messrs B. Lall Brothers	22-5-1951
	2. Messrs Egbert Andrew's Auction and Furniture Mart.	1-7-1964
	3. Messrs Dharam Pal Chadha & Sons (for North Bengal only)	4-6-1969
KANPUR	1. Messrs P. Stanwill & Co.	24-5-1951
	2. Messrs Dharampal Chadha & Sons	2-10-1957
	3. Messrs B. Dadabhoy	24-5-1951
	4. Messrs Roopji and Sons	1-9-1969
	5. Messrs Dherumal Kapur & Sons	1-2-1955
	6. Messrs Gopichand & Sons	17-5-1951
	7. Messrs Gulab Rai & Sons	7-8-1969
BOMBAY	1. Messrs Ghandi & Co.	23-5-1951
	2. Messrs Bennet & Co.	30-6-1959
	3. Messrs R.S. Cravenson & Co.	21-5-1951
	4. Messrs Shankar Ramchandra & Bros.	21-5-1951
	5. Messrs Chandramani & Co.	27-11-1970
MADRAS	1. Messrs Murray & Co.	20-9-1969

Rates of Commission paid to Auctioneers on the Defence and DGS & D's Panels

Slab	Defence Ministry Panel	DGS&D's Panel
First Rs. 25,000	2%	varies from 0.25% to 1.75%
Rs. 25,001 to 50,000	1.50%	„ „ 0.25% to 1.25%
Rs. 50,001 to 1,00,000	1%	„ „ 0.24% to 1%
Rs. 1,00,001 to 3,00,000	0.50%	„ „ 0.22% to 0.50%
Over Rs. 3 lakhs	0.25%	„ „ 0.17% to 0.25%